

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2360**  
TO BE ANSWERED ON 6<sup>TH</sup> AUGUST, 2024

ANIMAL WELFARE BOARD

2360 SHRI DILESHWAR KAMAIT:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
मत्स्यपालन, पशुपालन और डेयरी मंत्री  
be pleased to state:

- (a) the current number of units and branches of the Animal Welfare Board in the country including Bihar;
- (b) the areas of the jurisdiction of the said Board;
- (c) the number of gaushalas /cowsheds recognized by the said Board during the last five years;
- (d) the funds provided for the functioning construction of tin shed and ambulances of the said cowsheds, year-wise;
- (e) whether the applications received from various institutions/cowsheds in Bihar to provide recognition and assistance are pending with the Board; and
- (f) if so, the date from which the said applications are pending and the reasons for its delay ?

**ANSWER**

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a) There are no units or branches of the Animal Welfare Board of India. However, as per the direction of the Hon'ble Supreme Court of India in W.P.(C) No.440 of 2000, dated 6.8.2008 and in W.P(C) No.881 of 2014, dated 13.7.2015 35 State and Union Territories Governments have constituted the State Animal Welfare Board including Bihar.
- (b) The Animal Welfare Board of India has all India jurisdiction and the State Animal Welfare Board has their jurisdiction in the respective states.
- (c) The Animal Welfare Board of India has recognized total 3796 number of Animal Welfare Organizations and gaushalas. Out of 3796 number, 550 numbers of Animal Welfare Organizations and gaushalas are recognized during last five years.
- (d) The Animal Welfare Board of India providing assistance to the recognized Animal Welfare Organizations which are applying for the financial assistance under the schemes. Fund released during last five years to the recognized Animal Welfare Organizations and gaushalas applied for grants are as under:

Particulars	Regular Grant		Shelter Grant		Ambulance Grant	
	Amount	No. of AWOs	Amount	No. of AWOs	Amount	No. of AWOs
<b>2019-20</b>	1,55,64,702	141	2,50,00,000	24	26,39,500	6
<b>2020-21</b>	1,30,00,000	182	1,50,00,000	15	49,41,800	11
<b>2021-22</b>	1,99,00,000	258	1,50,00,000	16	48,56,650	11
<b>2022-23</b>	4,45,00,000	296	70,03,535	7	48,65,594	11
<b>2023-24</b>	4,08,20,675	273	42,22,048	4	-	-

(e) There is no application pending in Animal Welfare Board of India for Recognition as well as seeking financial assistance received from the State of Bihar. However, The Board has granted recognition to “Animal and Human Development Society”, V.P.O Mauri P3 Barbigher, Dist. Sheikhpura - 811101, Bihar (BH044/2020) in the year 2020.

(f) Does not arise.

\*\*\*\*\*